

- (e) Screening of video films depicting important activities of the Department at various Public Awareness Programmes organised at various places.
- (f) Arranging Open-house programmes for the benefit of the people in the neighbourhood of the concerned R&D Units.

(e) and (f) At present, India does not have any bilateral agreement for peaceful uses of atomic energy with any of the SAARC countries. However, under the IAEA Technical Cooperation programme, India has collaborated in the peaceful applications of Atomic Energy with Bangladesh and Sri Lanka. Collaboration has taken place in various areas including radioisotopes, Nuclear Technology to improve Agricultural Products, food irradiation, Radiation Protection etc. involving not only exchange and training of scientists but also supply of equipment.

[Translation]

Expulsion of Diplomats

1161 SHRI RAMSHAKAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the year-wise and country-wise number of diplomats and Staff of Foreign Missions asked to leave the country during the last three years and the main reasons therefor;
- (b) the year-wise and country-wise number of Indian diplomats and staff of Indian Missions abroad asked to leave the country during the said period and the main reasons therefor;
- (c) whether the decisions taken by these Governments were influenced by prejudice;
- (d) if so, the country-wise, details thereof;
- (e) whether the Government had apprised of its reactions to the concerned countries in this regard; and
- (f) if so, the details thereof and the country-wise reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (f) The information is being collected and will be laid on the Table of the House.

[English]

Funds to Orissa

1162. SHRI BHARTRAHARI MAHTAB: Will the PRIME MINISTER be pleased to state:

- (a) the total amount provided by the Union Government to Orissa for the upliftment of poor during the financial year 1997-98;
- (b) whether the State Government has utilised the amount allocated for the purpose;
- (c) if so, the details thereof;
- (d) if not, whether the Union Government have asked Orissa Government to furnish the reasons for non-utilisation of fund; and
- (e) if so, the response of Orissa Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (e) The information is being collected from the State Government of Orissa.

[Translation]

Special Drive for Recruitment of Backwards

1163. SHRI RAM TAHAL CHAUDHARY: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have launched a special drive for filling up the reserved posts for backwards;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) No, Sir.

- (b) Does not arise.